

(ख) तथा (ग). चूँकि यह केवल, सेना अध्यक्ष भारतीय सेना और सी० एन० सी० पाकिस्तानी सेना में मलाह मशविरे के साथ तय पाया, मुख्य अधिकारी यू० एन० आई० पी० ओ० एम० का कार्यकारी समझौता है, इस की कोई औपचारिक शर्तें और स्थिति नहीं हैं। इन प्रबन्धों के दोनों तरफों द्वारा मान लिए जाने की सूचना मुख्य प्रेक्षक यू० एन० आई० पी० ओ० एम० से हमें 5-11-1965 को प्राप्त हुई थी।

Relaxation of Age Limit for Higher Secondary and N.D.A. Examinations

1512. **Shri Priya Gupta:**
Shri Valvi:
Shri P. R. Chakraverti:
Shri P. C. Borooah:

Will the Minister of Defence be pleased to state:

(a) whether Government are considering to give relaxation of age to those students who are appearing in the Higher Secondary Examination this year and who are seeking admission to the National Defence Academy Entry Examination to be held in May, 1966 by U.P.S.C. and who cross the maximum age limits by three or four months;

(b) whether there is any proposal to raise permanently the age limits from 14-17 to 15-18 years; and

(c) the age limits for eligibility of Central Government servants and other employees for this examination?

The Minister of Defence (Shri Y. B. Chavan): (a) According to the present rules, students of a Higher Secondary School who have passed the 10th Class examination (certificate to be produced not later than 1st December 1966) will be eligible to appear for the N.D.A. Examination of May 1966 which is to be held for selection of candidates for the National Defence Academy training course in January 1967, if they will

be within the age limits of 15-17½ years on the 1st January 1967. No relaxation of the age limits will be permitted.

(b) No such proposal is under consideration of Government at present.

(c) The age limits for these categories are also 15-17½ years.

Selection of Truce Supervisor

1513. **Shri D. C. Sharma:** Will the Minister of External Affairs be pleased to state:

(a) whether the U.N. Secretary-General has submitted the names of countries to select a truce supervisor;

(b) if so, the country selected for the purpose; and

(c) the nature of reply sent to the U.N. Secretary-General?

The Minister of External Affairs (Shri Swaran Singh): (a) to (c). After consultation with India and Pakistan, as required under the Security Council Resolution of 5 November, 1965, the U.N. Secretary-General has appointed Brig. General Tulio Marambio, Director of the War Academy, Chile, as his representative on the matter of withdrawals.

Employment Potential during Fourth Plan

1514. **Shri Linga Reddy:** Will the Minister of Labour and Employment be pleased to state:

(a) the number of persons for whom the Third Five Year Plan has created employment both for the skilled and unskilled so far; and

(b) the employment potential of the Fourth Five Year Plan?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) According to estimates made by the Planning Commission, nearly 13 million jobs (9.5 million in non-agriculture and 3.5 million in agriculture) are expected to be created during the Third Plan Period. Their break-up by skills is, however, not available.